

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ---

PETITION NUMBER : CP/118(CHE)/2022

NAME OF THE PETITIONER : Mahomed Hanif Osman

**NAME OF THE RESPONDENT(S) : M/s Hamosons Apparels Private Limited &
3 Others**

UNDER SECTION : Sec 271(1)(e),272(b) & 273 of CA, 2013

ORDER

Ld. Counsel Mr. Saai Sudharshan for the Petitioner. Ld. Counsel Mr. R. Rajesh for the Respondents. Ld. Counsel Mr. Avinash Krishnan Ravi for the ROC.

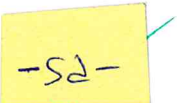
Rejoinder filed by the Petitioner vide S.R.No.3566 dated 21.08.2023. Typeset of document also filed by the Petitioner.

Ld. Counsel for the Respondents seeks and is granted liberty to file rejoinder in response to the documents filed by the Petitioner within 2 weeks from today and serve copy on the Petitioner.

List this petition for hearing on **01.11.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


SANJIV JAIN
Member (Judicial)